

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the 05.03.2019

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –25.02.2019
to 01.03.2019- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –25.02.2019 to 01.03.2019.

1. Administrative Changes:-

- Order regarding posting of Shri Krishna Kourdinya, IRS (C&CE: 2016), Assistant Commissioner, Bellary, Bengaluru GST & CX, as in GST Council Secretariat on loan basis, has been issued vide Office Order No. 26/2019 dated 19.02.2019.
- Order regarding transfer/posting of Shri Sansar Chand from Lucknow GST & CX zone to CC(AR), CESTAT, Kolkata, has been issued vide Office Order No. 27/2019 dated 19.02.2019.
- Order regarding grant of NFU to IRS(C&CE) officers in the Senior Administration Grade, has been issued vide Office Order No. 28/2019 dated 19.02.2019.
- Order regarding assignment of additional charge of Pr. DG, DGGI, Delhi and Pr. DG, DG Systems & Data Management, has been issued vide Office Order No. 29/2019 dated 20.02.2019.
- Order regarding posting of two IRS(C&CE) officers to the grade of Principal Chief Commissioner/Principal Director General of Customs, GST & Central Excise, has been issued vide Office Order No. 30/2019 dated 25.02.2019.

2. Legislative Changes:-

- Notification No. 06/2019-Cus dated 26.02.2019 issued to further amend Notification No. 50/2017-Customs dated 30.06.2017 to postpone the implementation of increased Customs duty on specified imports originating in USA from 2nd March, 2019 to 1st April, 2019.
- Notification No. 12/2019-Cus (ADD) dated 26.02.2019 issued to impose definitive anti-dumping duty on “Textured Tempered Coated and Uncoated Glass” originating in or exported from Malaysia.
- Notification No. 14/2019-Cus-VI (N.T.) dated 26.02.2019 issued for amending Notification No. 82/2017-Cus-IV (N.T.) dated 24th August, 2017.
- Notification No. 15/2019-Cus-VI (N.T.) dated 27.02.2019 issued for inclusion of Bank AD code in Shipping Bill and amendment of form CBE (in Courier Imports and Export, Regulation, 2010).
- Notification No. 16/2019-Cus-VI (N.T.) dated 27.02.2019 issued for inclusion of Bank AD code in Shipping Bill and amendment of form CBE (in Courier Imports and Export, Regulation, 1998).
- Notification No. 17/2019-Cus-VI (N.T.) dated 27.02.2019 issued for amending the Sea Cargo Manifests Transshipment Regulation, 2018 to further extend the date of implementation.

3. Any Circular:-

- Circular No. 08/2019-Cus-IV (N.T.) dated 26.02.2019 related to coastal cargo from one Indian port to another port in Foreign going vessels/coastal vessels through foreign territory has been issued.

- Circular No. 09/2019-Cus-IV (N.T.) dated 28.02.2019 relating to Turant Customs-Next Generation reform for Ease of Doing Business has been issued.

(Hemambika R. Priya)
Pr. Commissioner(Coordination)

1. Chairman, CBIC
2. Member (IT)
3. Member(CX, ST, GST & Legal)
4. Member(Budget & Investigation)
5. Member(Admn)
6. Member & Pr. DG, DGGI, Delhi
7. Member & Pr. Director General, DG(Systems), Delhi

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